

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**

Joint Sitting of Court No. 1 &amp; 2

FARIDKOT HOUSEDate: 27<sup>th</sup> May, 2015

TIME: 10.30 A.M.

**HON'BLE MR JUSTICE U.D. Salvi**  
**JUDICIAL MEMBER****HON'BLE MR JUSTICE M.S. Nambiar**  
**JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal**  
**EXPERT MEMBER****HON'BLE Prof. A.R. Yousuf**  
**EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>FOR DIRECTIONS/ADMISSION</b>			
1.	Appeal No. 43/2015	K.S. Manje Gowda & Ors. Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant
2.	Appeal No. 46/2015 (M.A No. 570/2015)	Rakesh Jain Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
3.	Appeal No. 47/2015 (M.A No. 571/2015)	M/s S.V. Industries Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
4.	Appeal No. 48/2015 (M.A No. 572/2015)	Pardeep Goel Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
5.	Appeal No. 49/2015 (M.A No. 573/2015)	Sajjan Goel Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
6.	Appeal No. 50/2015 (M.A No. 574/2015)	Subhash Goel Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
7.	Appeal No. 51/2015 (M.A No. 575/2015)	Amit Jain Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
8.	Appeal No. 52/2015 (M.A No. 576/2015)	Dinesh Goel Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
9.	Appeal No. 53/2015 (M.A No. 577/2015)	Sunil Jain Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
10.	Appeal No. 54/2015 (M.A No. 578/2015)	Rakesh Goyal (M/s Goyal Enterprises) Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
11.	Appeal No. 55/2015 (M.A No. 579/2015)	Umesh Jain Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant
12.	Appeal No. 56/2015 (M.A No. 580/2015)	Rakesh Goyal (M/s G.S. Enterprises) Vs DPCC	Mr. Pawanjit S. Bindra, Adv. for Appellant

<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
13.	Original Application No. 223/2015	Rama Shyama Paper Ltd. Vs Sunaina Singh & Ors.	Mr. A.A. Aron, Adv. for Applicant
<b>FOR HEARING</b>			
14.	Original Application No. 10/2015 (M.A No. 27/2015)	Indian Council for Enviro-legal Action Vs National Ganga River Basin Authority & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Mr. A.K. Prasad, Adv. for R -1 Mr. Rahul Verma, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Gaurav Dhingra, Adv. for R – 4 Ms.Panchajanya Batra Singh,Adv. for R–5
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
15.	Original Application No.171/2015 M.A.No.510/2015	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	Ms. Parul Gupta, Adv. For the Applicant.
16.	Original Application No.174/2015	Rajesh Agarwal Vs. DDA & Ors.	Mr. M.L.Lahoty, Adv. For the Applicant.
<b>FOR HEARING</b>			
17.	Original Application No.191/2013.	Tiger Protection Group  Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs. For the Applicant.  Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4 & 7.
18.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant.  Ms. P. Batra Singh,Adv. For R-1. Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7. Mr. Manoj Gorkela & Mr. Vinay Kumar, Advs. For R-8.
19.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. FOR MoEF.
20.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

DATE: 27<sup>th</sup> May, 2015  
Time: AFTER THE ABOVE BENCH

HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Original Application No.3/2014. <b>(PH)</b>	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant.  Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. For R-3. Mr. Bharat Jhunjunwala, for Intervener. Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4	
2.	Appeal No. 39/2012 & M.A No. 811/2013. <b>(PH)</b>	Save Mon Region Federation & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant.  Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3. Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4.	

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